

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 9561-9562 OF 2003

EWANLANGKI-E RYMBAI

Appellant (s)

VERSUS

JAINTIA HILLS DISTRICT COUNCIL & ORS.

Respondent(s)

Date: 19/04/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.B. SINHA

For Appellant(s)

Mr. Avijit Bhattacharjee,Adv.

For Respondent(s)

Ms. Sumita Hazarika,Adv.

Mr. Rajiv Mehta ,Adv.

UPON being MENTIONED by counsel the Court made the following

O R D E R

Not today and tomorrow.

(Sheetal Dhingra)

Court Master

(Vijay Dhawan)

Court Master